## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICI AL APPLICATION NUMBER : CP/16/2016 PETITION NUMBER : S. ALAGURAJAN NAME OF THE PETITIONER(S) : M/s CHERAN HOTELS PVT LTD + 11 NAME OF THE RESPONDENT(S) : 241/242 UNDER SECTION Represented by Signature Name (in Capital) 1) K.RAMAYAMY Couse for Respicer 107 G. V. MOHAN KUMAR 2, S. Avanindah Councer No. Cili Vi 8hnu Sai vih an T. S. Parthonouthy would for 4 & Respondent **ORDER** 

Counsel representing both the parties are present and submitted their arguments.

Order is reserved.

K Anantha Padmanabha Swamy Member (Judicial)

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